



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 08th December, 2023

NOTICE

Please take notice that the following matters of 05.12.2023 are adjourned. The next date of hearing is indicated below:

S.No.	Case No.	Name of the Parties	Original date of hearing	Next date of hearing
1	Comp App (AT) (CH) (Ins) No. 417/2023 IA No. 1269/2023 IA No. 1268/2023 IA No. 1270/2023	Linen Art Pvt Ltd Vs Canara Bank & 3 Ors.	05.12.2023	13.12.2023
2	Comp App (AT) (CH) (Ins) No. 418/2023 IA No. 1273/2023 IA No. 1272/2023	Asset Reconstruction Company (India) Limited Vs Regen Powertech Pvt Ltd & Anr.	05.12.2023	13.12.2023
3	Comp App (AT) (CH) (Ins) No. 422/2023 IA No. 1288/2023 IA No. 1289/2023	Ramesh Kesavan Vs CA Jasin Jose, RP of SD Pharmacy Pvt Ltd. & Anr.	05.12.2023	13.12.2023
4	Comp App (AT) (CH) (Ins) No. 423/2023 IA No. 1290/2023	Xicon International Limited Vs VA Tech Wabag Limited	05.12.2023	14.12.2023

S.No.	Case No.	Name of the Parties	Original date of hearing	Next date of hearing
5	TA (AT) No. 82/2021 (CA (AT) No. 347/2019)	The Mysore Stoneware Pipes and Potteries Ltd & 3 Ors Vs Mr.R.P Trivikram & 12 Ors.	05.12.2023	11.12.2023

S.No.	Case No.	Name of the Parties	Original date of hearing	Next date of hearing
6	TA (AT) No. 192/2021 (CA (AT) Ins 1405/2019)	Geetha Sugars Vs The Indian Sugars and Refiners Ltd.	05.12.2023	25.01.2024
7	Comp App (AT) (CH) (Ins) No. 15/2022 IA No. 32/2022 IA No. 31/2022 IA No. 33/2022	Kolla Koteswara Rao Vs Jagadees Kumar Morri RP, Leesa Lifesciences Pvt. Ltd. & Anr WITH	05.12.2023	20.02.2024
8	Comp App (AT) (CH) (Ins) No. 21/2023 IA No. 67/2023 IA No. 69/2023 IA No. 68/2023 IA No. 66/2023	Kolla Koteswar Rao Vs Jagadees Kumar Morri RP, Leesa Lifesciences Pvt. Ltd. & Anr	05.12.2023	20.02.2024
9	Comp App (AT) (CH) No. 66/2023 IA No. 842/2023 IA No. 982/2023	Ganesan Ashokan Vs Registrar of Companies	05.12.2023	22.02.2024
10	Comp App (AT) (CH) (Ins) No. 75/2023 IA No. 270/2023	George Varkey Liquidator, M/s Propyl Packaging Ltd. Vs Regional Provident Fund Commissioner- II Employees Provident Fund Organization	05.12.2023	23.02.2024
11	Comp App (AT) (CH) (Ins) No. 255/2023 IA No. 810/2023	Phoenix Arc Private Limited Vs Pankaj Srivastava, Liquidator of Samruddhi Realty Ltd. WITH	05.12.2023	27.02.2024
12	Comp App (AT) (CH) (Ins) No. 332/2023 IA No. 1007/2023 IA No. 1008/2023 IA No. 1006/2023	Essel Finance Advisors & Managers LLP Vs Mr. Pankaj Srivastava, Liquidator, Samruddhi Realty Ltd. & 2 Ors.	05.12.2023	27.02.2024

13	Comp App (AT) (CH) (Ins) No. 289/2023 IA No. 881/2023 IA No. 880/2023	M.M.Jose Vs Kizhakkekara Kuriakose Jose	05.12.2023	28.02.2024
14	Comp App (AT) (CH) (Ins) No. 384/2023 IA No. 1162/2023 IA No. 1163 & 1164/2023	Paradeep Port Trust Vs Vedanta Limited & Anr.	05.12.2023	28.02.2024

S.No.	Case No.	Name of the Parties	Original date of hearing	Next date of hearing
15	IA No. 1014/2023 (Recall) in Comp App (AT) (CH) (Ins) No.159/2023 IA No.527/2023 IA No. 967/2023	D Srinivasa Rao Vs Stressed Assets Stabilization Fund & Anr.	05.12.2023	15.12.2023

S.No.	Case No.	Name of the Parties	Original date of hearing	Next date of hearing
16	Comp App (AT) (CH) (Ins) No. 151/2023 IA No. 501 & 743/2023 IA No. 744/2023	Dreamz Infra India Limited Vs Dreamz Sneh Project Allottees Welfare Association & Anr.	05.12.2023	12.12.2023
17	Comp App (AT) (CH) (Ins) 337/2022 IA No. 758, 759, 907 & 990/2022	M.K.Resely & 7 Ors Vs Union Bank of India - Erattupetta Branch & 2 Ors	05.12.2023	11.12.2023
18	Comp App (AT) (CH) (Ins) No.40/2022 IA No. 80/2022 IA No. 115/2023	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors	05.12.2023	14.02.2024
19	Comp App (AT) (CH) No.46/2021 IA No. 551/2021	M/s. Espin Infosystem Private Ltd Vs The Registrar of Companies & Anr.	05.12.2023	13.02.2024
20	TA (AT) No. 76/2021 (CA (AT) No. 122/2018) IA No. 345/2023 IA No.338/2023	S.K. Bigstar Foods Limited & 8 Ors Vs TM Food Processing Ltd & 25 Ors.	05.12.2023	30.01.2024

		WITH		
21	TA (AT) 77/2021 (CA (AT) No. 163/2018) IA No. 346/2023	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors.	05.12.2023	30.01.2024
		WITH		
22	TA (AT) No. 78/2021 (CA (AT) No.210/2018) IA No. 347/2023	Rayudu Nagabhushan & 17 Ors Vs SK Bigstar Foods Limited & 22 Ors.	05.12.2023	30.01.2024
		WITH		
23	TA (AT)No. 80/2021 (CA (AT) No. 211/2018) IA No. 364/2023	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Limited & 22 Ors.	05.12.2023	30.01.2024
24	Comp. App (AT) (CH) (Ins) No. 285/2021	B. Rajesh Vs N. Sivachalam, Liquidator, Everon Castings Pvt Ltd & 6 Ors.	05.12.2023	20.02.2024
25	Comp App (AT) (CH) No. 55/2022 IA No. 627/2022 IA No. 628 & 629/2022 IA No. 630/2022	Najma Meeran & 3 Ors Vs GMP Properties Pvt. Ltd. & 5 Ors	05.12.2023	21.02.2024
26	Comp App (AT) (CH) (Ins) No.152/2022 For Stay IA No.357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd	05.12.2023	22.02.2024
		WITH		
27	Comp App (AT) (CH) (Ins) No.154/2022 IA No. 360/2022	Canara Bank Vs. Vijaya Durga Green Fields Pvt Ltd	05.12.2023	22.02.2024
28	Comp App (AT) (CH) (Ins) No.373/2022 IA No. 875/2022 IA No. 876/2022 IA No. 973/2022	M/s. Geotrix Building Envelope Pvt. Ltd. Vs C Sanjeevi, RP of Land Mark Housing Projects Chennai Pvt. Ltd. & Anr	05.12.2023	27.02.2024
29	Comp App (AT) (CH) (Ins) No. 418/2022	Sanket Kumar Agarwal & Anr. Vs APG Logistics Pvt Ltd.	05.12.2023	28.02.2024

30	Comp App (AT) (CH) (Ins) No. 176/2023 IA No. 570 & 571/2023 IA No. 572/2023	Shashi Galada Shareholder-Director of Galada Power and Telecommunications Ltd. Vs Nitin Vishwanath Panchal, Erstwhile RP, Galada Power and Telecommunications Ltd. & Anr.	05.12.2023	28.02.2024
31	Comp App (AT) (CH) (Ins) No. 288/2023 IA No. 877/2023 IA No. 878/2023	Jomer properties & Investments Pvt. Ltd. & Anr. Vs Kizhakkekara Kuriakose Jose RP of ITMA Hotels India Pvt Ltd.	05.12.2023	29.02.2024

By the order of Hon'ble Member (Technical)

Chennai Bench